

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

9. C.P.(CAA)/58(MB)2023
IN
C.A.(CAA)/126(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.02.2024**

Name of the Party: Golden Porch Entertainment Private Limited

Section 230-232 of Companies Act, 2013

ORDER

1. Mr. Arani Guha, Ld. Counsel for the Petitioner present. Mr. Amir Razaq, Ld. Counsel for the Income Tax Department present.
2. Ld. Counsel for the Income Tax Department seeks four weeks' time for filing reply in this Scheme. Time granted. Counsel is directed to serve the copy of reply to the Petitioner.
3. At the request of Income Tax, the matter is adjourned to **04.04.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)